HIGH COURT OF JUDICATURE AT ALLAHABAD Notice

In order to make virtual court proceedings more efficient and user friendly the Allahabad High Court has decided to adopt the CISCO WebEx Events platform for video conferencing at Allahabad.

In the first phase of the rollout and changeover to the new video conferencing platform, all matters before Court Nos. 2, 3, 34, 35, 38 and 45 shall be heard on the WebEx Events platform from Monday i.e. 5 July 2021. The remaining Courts at Allahabad shall switch over to the new platform in batches notice/s in respect of which shall be published separately.

A step-by-step guide for navigating the new platform has been published on the official website of the Court titled "Standing Operating Procedure for Ld. Advocate/Party-in-person for hearing through Video Conferencing on WebEx Events" and can be accessed under the Video Conferencing tab as appearing on the portal.

The new platform simplifies the procedure for participating in virtual court proceedings by doing away with the system of lawyers depending on receiving individual SMS invitations daily to join court proceedings. Additionally it enables lawyers, litigants in person to witness virtual court proceedings in real time while waiting in the Attendee Gallery/Waiting Room for their matter to be called.

> Sd/-Registrar General 03.07.2021